

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/\_\_\_\_\_/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai,

Dated Guwahati, the July, 2021.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your letter No. DJ(D) 2904 dtd. 10.07.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.07.2021 along with station leave permission, with your official vehicle, at your own cost, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/ 2909 /A, dated 13-07-2021 .**  
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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